

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5627/2008

JAI PRAKASH GUPTA (D) THR.LRS.

Petitioner(s)

VERSUS

RIYAZ AHAMAD & ANR.

Respondent(s)

(With prayer for interim relief and office report )

Date: 12/08/2008 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Mona Rajvanshi,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

There is no request for counter affidavit.

Office has to take appropriate steps as per Rules.

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(S.G.SHAH)  
Registrar